

9 *Fire in T. V. Studio, CHAITRA 13, 1900 (SAKA) Fire in T. V. Studio, 350*
Srinagar (St.) Srinagar (St.)

Cut motions Nos. 6 and 7 were, by leave, withdrawn.

MR. CHAIRMAN : I shall now put cut motions Nos. 3 to 5, 8, 9, 10, 16 and 17 to the vote of the House.

Cut motions Nos. 3 to 5, 8, 9, 10, 16 and 17 were put and negatived.

MR. CHAIRMAN : I shall now put the Demands for Grants relating to the Ministry of Shipping and Transport to the vote of the House. The question is :

“That the respective sums not exceeding the amounts on Revenue

Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to *complete* the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1979, in respect of the heads of demands entered in the second column thereof against Demands Nos. 75 to 78 relating to the Ministry of Shipping and Transport.”

The motion was adopted.

Demands for Grants 1978-79 in respect of the Ministry of Shipping and Transport voted by Lok Sabha

No. of Demand	Name of Demand	Amount of Demand for Grant on account voted by the House on 16-3-1978		Amount of Demand for Grant voted by the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
MINISTRY OF SHIPPING AND TRANSPORT					
75	Ministry of Shipping and Transport	50,83,000	..	2,54,17,000	..
76	Roads	17,08,68,000	16,39,42,000	85,43,40,000	81,97,07,000
77	Ports, Lighthouses and Shipping	6,66,05,000	32,61,50,000	32,66,57,000	163,07,48,000
78	Road and Inland Water Transport	12,09,000	1,63,00,000	60,46,000	8,15,00,00

MR. CHAIRMAN : Before we take up the Demands for Grants of the Ministry of Information and Broadcasting, the hon'ble Minister, Shri L.K. Advani wishes to make a statement regarding the reported fire in Doordarshan studios of Srinagar station.

16.25 hrs.

STATEMENT RE. FIRE IN DOORDARSHAN KENDRA IN SRINAGAR.

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L.K. ADVANI) : Madam Chairman, I would like to inform the House that according to information available, a fire broke out in Srinagar Television Studios at about 1.15 A.M. this morning. The fire lasted upto about 4.30 this morning. The main studio has been affected seriously by the fire and the adjoining control room and technical areas have also been damaged.

The Security Guard and the Chowkidar on duty acted immediately and the fire fighting and Police Services of the State were at the Centre within five minutes of being informed.

The Office block of Doordarshan, Srinagar was not affected by fire.

The Director General and the Chief Engineer, Doordarshan have already reached Srinagar.

Improvised arrangements are being made at the transmitter to carry on with programme transmission.

The full extent of the damage done by the fire and its cause are not yet known.

SHRI K. LAKKAPPA (Tumkur) : You have not assigned the reasons. I

am asking you whether there is a sabotage or any such thing.

MR. CHAIRMAN : The Minister has nothing more to add to the statement. He has given some information. About more information, he shall see what he can do.

16.27 hrs.

*DEMANDS FOR GRANTS 1978-79—
contd.

MINISTRY OF INFORMATION AND
BROADCASTING

MR. CHAIRMAN : Now, we shall take up the Demands for Grants under the control of the Ministry of Information and Broadcasting.

SHRI K. LAKKAPPA (Tumkur) :
What is the total time allotted ?

MR. CHAIRMAN : The total time allotted for your party is 30 minutes. If you want to take full time or half of the allotted time.....

SHRI K. P. UNNIKRISHNAN
(Badagara) : But you can extend it by an hour or so.

SHRI K. LAKKAPPA : At least two Members should speak from the party.

MR. CHAIRMAN : Motion moved :

“That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1979, in respect of the heads of demands entered in the second column thereof against Demands Nos. 62 to 64 relating to the Ministry of Information and Broadcasting.”

Demands for Grants, 1978-79 in respect of the Ministry of information and Broadcasting submitted to vote of Lok Sabha.

No. of Demand	Name of Demand	Amount of Demand for Grant on account voted by the House on 16-3-1978		Amount of Demand for Grant submitted to the vote of the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
1	2	3		4	
		Revenue	Capital	Revenue	Capital
		Rs.	Rs.	Rs.	Rs.
MINISTRY OF INFORMATION AND BROADCASTING					
62	Ministry of Information and Broadcasting	13,89,000	..	79,46,000	..
63	Information and Publicity	3,17,74,000	27,29,000	15,88,68,000	1,36,47,000
64	Broadcasting	11,52,66,000	3,00,64,000	57,63,31,000	15,03,20,000

*Moved with the recommendation of the President.